

FORM A
PUBLIC ANNOUNCEMENT
 (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/S. AHUJA ROLLER FLOUR MILL PVT LTD

RELEVANT PARTICULARS	
1.	Name of corporate debtor
2.	Date of incorporation of corporate debtor AHUJA ROLLER FLOUR MILL PVT LTD 01/04/2010
3.	Authority under which corporate debtor is incorporated / registered ROC-Delhi
4.	Corporate Identity No. of corporate debtor U15122DL2010PTC201035
5.	Address of the registered office and principal office (if any) of corporate debtor C-6/9, 10, 11, LAWRENCE ROAD INDUSTRIAL AREA DELHI- 110035
6.	Insolvency commencement date in respect of corporate debtor Date of Order : 19/09/2019 Date of receipt of Order : 23/09/2019
7.	Estimated date of closure of insolvency resolution process 21st March, 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional Kumud Shekhar (Advocate & Insolvency Professional) IBBI Regn No. IBBI/IPA-003/IP-N00206/2018-19/12358
9.	Address and e-mail of the interim resolution professional, as registered with the Board (Not for Communication) House No. D-54, Road No.6 Street No. 4, Shyam Vihar Phase I New Delhi 110043 Email : kumud.shekhar@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional (For Communication) 1203-1205, Vijaya Building, 17, Barakhamba Road, Connaught Place, New Delhi-110001 E-mail ID: ip.ahujaroller@gmail.com
11.	Last date for submission of claims 7 th October, 2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional N/A
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) N/A
14.	(a) Relevant Forms and Details of authorized representatives are available at: Relevant forms can be downloaded from:- Web link: https://www.ibbi.gov.in/home/downloads N/A

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Ahuja Roller Flour Mill Pvt Ltd on 19th September, 2019

The creditors of Ahuja Roller Flour Mill Pvt Ltd are hereby called upon to submit their claims with proof on or before 7th October, 2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Kumud Shekhar
 Advocate & Insolvency Professional
 (IBBI Regn. No. : IBBI/IPA-003/IP-N00206/2018-19/12358)
 Interim Resolution Professional of
 Ahuja Roller Flour Mill Pvt Ltd
 (A Company under CIRP)

Date: 24/09/2019
 Place: New Delhi